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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

13
PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.03.2018 AT 10.30 AM

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|----------------------------------|---------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP (IB) No.122/9/HDB/2018 |
| NAME OF THE COMPANY | SSP Sponge Iron Pvt Ltd |
| NAME OF THE PETITIONER(S) | Hemang Resoures Ltd |
| NAME OF THE RESPONDENT(S) | SSP Sponge Iron Pvt Ltd |
| UNDER SECTION | 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| D. Narendar Naik | Adv | 9849387366 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

Heard Mr. D. Narendar Naik, learned counsel for the Petitioner. None appeared for the Respondent. Petitioner is directed to file proof of despatch and proof of service of copy of the Petitioner to the respondent. The Petitioner is directed to serve notice of date of hearing to the Respondent. Respondent shall file objections within one week. List the matter on 04.04.2018 for hearing before admission.



MEMBER (Judl)